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(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as action (if any) taken on or
3. 14.9.2000..		<p>In this matter it is submitted on behalf of learned counsel for the applicant Mr. G. Rath by Shri T.K. Praharaj that the application has become infructuous as the applicant has passed away in the meantime. In view of this, he does not want to pursue this OA. The Petition has become infructuous and is accordingly disposed of. Stay order granted on 9.12.94 stands vacated.</p> <p style="text-align: right;">Vice-Chairman Member (Judicial)</p>	<p>For Admistr 2 Dated 14.12.94 Bhush 8/12/94 OR. No. 2 dt 9.12.94 Notice along with the order of 9.12.94 may be sent to all Respect by Regd. Post / DMS 14/12/94 S.O (J)</p> <p>Received the copy of order dated 9.12.94.</p> <p>Ganeshwan Rath 111195</p>